

(a) whether a deal was negotiated for the supply of fertilizer from Pakistan as against wheat from India;

(b) if so, the details thereof;

(c) whether the deal came through; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b). The possibility of a deal for purchase of 200,000 tonnes of urea from Pakistan and supply of an equivalent quality of wheat to that country was explored.

(c) No, Sir.

(d) Pakistan side had indicated that their requirements of wheat had already been covered from other sources and they had no additional requirement.

Accident Insurance Scheme

2970. SHRI BANWARI LAL PUROHIT :
SHRI VILAS MUTTEMWAR :

Will the Minister of FINANCE be pleased to state :

(a) whether there is a proposal under the consideration of Government to launch an accident insurance scheme in the country;

(b) if so, whether keeping in view the health and safety of the workers, Government propose to introduce such a scheme; and

(c) when the said scheme will be introduced ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir. The Scheme will, to begin with, be introduced in 100 districts in the country, selected in consultation with the State Governments/Union Territories.

(b) The industrial workers in the country are generally covered by the Workmen's Compensation Act, 1923 or the Employees' State Insurance Act, 1948 which provide for payment of compensation/benefits in all cases of employment injury. There is no

proposal at present to introduce a separate accident insurance scheme for such workers.

(c) Personal Accident Insurance Social Security Scheme for the Poor Families is being introduced with effect from 15-8-1985, in the first phase, in 78 districts in the country which have been selected in consultation with the State Governments/Union Territories.

12.00 hrs.

HOMAGE TO THE MARTYRS OF QUIT INDIA MOVEMENT

[English]

MR. SPEAKER : Hon. Members, today the ninth of August, our memory goes back to that historic day when the very important and I think the last battle for freedom was started in Bombay by the Quit India Resolution.

PROF. MADHU DANDAVATE : It was started at an appropriate place.

MR. SPEAKER : Right. We also pay our tributes to Maharashtrians.

We remember and pay our respectful homage to all the martyrs who sacrificed their lives for the cause of the freedom of the country in that freedom movement at that time. There have been innumerable people who, without having come to the knowledge of the general public, laid down their lives. But nevertheless, their martyrdom paved the way for us to have this independent democratic country.

We must—I think the whole House approves of it, we had a meeting early this morning with all the group leaders in the House—ask the Government and the Government, I think, should also respond in putting up a very fine memorial to the martyrs as well as to the freedom fighters who were instrumental in the salvation of all of us.

I also feel that this is an auspicious day on which we should all vow once again and take a pledge that we shall not forget the ideals for which they fought and suffered and we shall also try to keep up the democratic rights and the privileges conferred